

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

58. CP/3353(MB)2018

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. H. V. SUBBA RAO,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **20.09.2022**.

NAME OF THE PARTIES: Jigna Mitesh Shah
V/s
Bilcare Ltd

SECTION: 73(4) of the Companies Act, 2013

ORDER

The hard copy of the Petition is not available with this Bench. Registry, Court Officer and Petitioner shall ensure the availability of hard copy of the Petition to this Bench before the next date of hearing on **29.09.2022**.

SD/-
ANURADHA SANJAY BHATIA
Member(Technical)

SD/-
H. V. SUBBA RAO
Member(Judicial)

/NT/